

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/34842/2024 BLAPL/11679/2024	RINGA KANHAR VS STATE OF ODISHA	RABINDRA NATH PANDA VS	GOCHHAPADA /47 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000052/2024
2	D-BLAPL/34832/2024 BLAPL/11680/2024	TUTU @ PRAVAT CHANDRA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /413 /2024 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000103/2024
3	D-BLAPL/34814/2024 BLAPL/11681/2024	BIDYADHAR BHUE VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /595 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0001726/2024
4	D-BLAPL/34800/2024 BLAPL/11682/2024	BHARAT KUMAR DASH VS STATE OF ODISHA	SUMANTA MALIK VS	SATYABADI /298 /2024 J.M.F.C. (II), PURI(Puri) GR/0000700/2024
5	D-BLAPL/34781/2024 BLAPL/11683/2024	BIKASH KUMAR BISHYOI @ BIKASH KUMAR BISHOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /355 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002093/2024
6	D-BLAPL/34281/2024 BLAPL/11684/2024	CHANDRASEKHAR MALIK @ LALU @ GANJA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI /99 /2020 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000023/2020
7	D-BLAPL/34712/2024 BLAPL/11685/2024	SURENDRA PRADHAN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	KHALLIKOTE /694 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001581/2024
8	D-BLAPL/34525/2024 BLAPL/11686/2024	ZAHIR ALLI VS STATE OF ODISHA	GOREKHANATH DAS VS	CAPITAL P.S. /57 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000273/2024
9	D-BLAPL/34532/2024 BLAPL/11687/2024	NANDA KUMAR PATRA VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	BADAGODA P.S. /563 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000988/2024
10	D-BLAPL/34677/2024 BLAPL/11688/2024	SHREERAM @ SHRRAM VS STATE OF ODISHA	AMIT KUMAR PATRA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000046/2024
11	D-BLAPL/34410/2024 BLAPL/11689/2024	CHINKULU @ ANJAN BEHERA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	KANKADAHAD /53 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000287/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/34679/2024 BLAPL/11690/2024	JAYANTA PRADHAN @ NAKULA VS STATE OF ODISHA	SURYAKANTA DASH VS	JALESWAR /57 /2023 A.D.J.,BALASORE(Baleshwar) Spl/000043/2023
13	D-BLAPL/34406/2024 BLAPL/11691/2024	CHINKULU @ ANJAN BEHERA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	KAMAKHYANAGAR /148 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000661/2024
14	D-BLAPL/33834/2024 BLAPL/11692/2024	DILESWAR MAHANANDA VS STATE OF ODISHA	PREETAM MISHRA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/000034/2024
15	D-BLAPL/34551/2024 BLAPL/11693/2024	SATRUGHAN BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /68 /2015 C.J.M.,NAWAPARA(Nuapada) ST/000054/2023
16	D-BLAPL/34829/2024 BLAPL/11694/2024	PINTU @ SANTOSH ROUSTRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /254 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000107/2024
17	D-BLAPL/34830/2024 BLAPL/11695/2024	BAPI @ ANIL KUMAR RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /231 /2024 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000094/2024
18	D-BLAPL/34851/2024 BLAPL/11696/2024	PRIYA RANJAN MANDAL VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /131 /2024 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000179/2024
19	D-BLAPL/32454/2024 BLAPL/11697/2024	SUSIL BANCHHOR VS STATE OF ODISHA	SAILABALA JENA VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
20	D-BLAPL/32686/2024 BLAPL/11698/2024	KARTIK MAJHI VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	DHARMABANDHA PS /98 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000611/2024
21	D-BLAPL/34133/2024 BLAPL/11699/2024	SAGAR BINDHANI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	KHAJURIPADA /126 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000627/2024
22	D-BLAPL/32249/2024 BLAPL/11700/2024	BENU @ SUMAN BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /260 /2023 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000018/2023
23	D-BLAPL/34407/2024	SK.SADAM @S.K.SADAM @LAL MICHU	RAJENDRA NARAYAN ROUT	NIMAKHANDI /228 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11701/2024	VS STATE OF ODISHA	VS	J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001084/2024
24	D-BLAPL/34721/2024 BLAPL/11702/2024	SUNIL KUMAR SAKET VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /642 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000143/2024
25	D-BLAPL/34718/2024 BLAPL/11703/2024	SUKANTI CHHUALSINGH VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	JANKIA P.S. /257 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000529/2024
26	D-BLAPL/34552/2024 BLAPL/11704/2024	SATYAM SAGAR VS STATE OF ODISHA	BISWORANJAN SWAIN VS	RAGHUNATHPALI /468 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002510/2024
27	D-BLAPL/34717/2024 BLAPL/11705/2024	PAJIJYA @ BABINA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001752/2023
28	D-BLAPL/34555/2024 BLAPL/11706/2024	NISHIKANTA SANA VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /85 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000040/2023
29	D-BLAPL/34707/2024 BLAPL/11707/2024	ASHOK PRADHAN @ LIPUNA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /238 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000989/2024
30	D-BLAPL/34706/2024 BLAPL/11708/2024	ARJUN MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /182 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000141/2024
31	D-BLAPL/34701/2024 BLAPL/11709/2024	MITHUN GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /67 /2021 J.M.F.C.,ASKA(Ganjam) GR/0000119/2021
32	D-BLAPL/34287/2024 BLAPL/11710/2024	DIPU @ DIPUN @ DIBYA RANJAN AMANTA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /642 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000045/2024
33	D-BLAPL/34724/2024 BLAPL/11711/2024	RAJ KISHORE NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /357 /2024 J.M.F.C.,TALCHER(Anugul) GR/0001303/2024
34	D-BLAPL/34881/2024 BLAPL/11712/2024	SAROJ BHOSAGAR VS	JAJATI KESHARI KHUNTIA VS	BARGARH /595 /2024 S.D.J.M.,BARGARH(Bargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/34780/2024 BLAPL/11713/2024	STATE OF ODISHA SURESH NAYAK @ TIKINA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CT/0001726/2024 CAPITAL P.S. /523 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001862/2024
36	D-BLAPL/31007/2024 BLAPL/11714/2024	AJMER KHAN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPECIAL CRIME UNIT /16 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000655/2023
37	D-BLAPL/34424/2024 BLAPL/11715/2024	SOUBHAGYA RANJAN SUNDARAY @ RAJA VS STATE OF ODISHA	GOURAV MOHANTY VS	BHARATPUR PS /641 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001715/2024
38	D-BLAPL/34782/2024 BLAPL/11716/2024	RAMAKRUSHNA BEHERA @ KARGIL @ RAMAKRISHNA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /645 /2024 JMFC, POLSARA(Ganjam) GR/0000639/2024
39	D-BLAPL/31005/2024 BLAPL/11717/2024	SK. SADIRUDDIN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPECIAL CRIME UNIT /16 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000655/2023
40	D-BLAPL/34826/2024 BLAPL/11718/2024	GUGU @ SHASIKANTA @ SHASHIKANTA JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000210/2024
41	D-BLAPL/34260/2024 BLAPL/11719/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	DEEPANJALI SAHU VS	SEMILLIGUDA /180 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000148/2023
42	D-BLAPL/34801/2024 BLAPL/11720/2024	BILASH CHANDRA RAJ VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001260/2024
43	D-BLAPL/34876/2024 BLAPL/11721/2024	BABY VS STATE OF ODISHA	SIDHARTHA DAS VS	G.R.P.S. (TITLAGARH) /85 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000064/2024
44	D-BLAPL/31130/2024 BLAPL/11722/2024	SONU TANDI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
45	D-BLAPL/33676/2024 BLAPL/11723/2024	JAGABANDHU KUANRA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000228/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/34861/2024 BLAPL/11724/2024	INDRA @ INDRAJIT MAHALIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /302 /2024 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000389/2024
47	D-CMAPL/48424/2024 CMAPL/405/2024	JATADHARI SETHY VS SRIDHAR SETHY	HAREKRUSHNA MALIK VS	// () //
48	D-CMAPL/47159/2024 CMAPL/406/2024	PRADYUMNA SATPATHY VS STATE OF ODISHA	JAYANT KUMAR RATH, (SR.ADV.) VS	// () //
49	D-CMP/48203/2024 CMP/1330/2024	DEBA NARAYAN PATTNAIK VS AMRITA PRITAM SINGH	SIDHARTHA MISHRA VS	// () //
50	D-CMP/48348/2024 CMP/1331/2024	NILAMANI SAHOO VS MADHUSUDAN MOHARANA	ASHOK KUMAR ROUT VS	// CIVIL JUDGE (SD),BANKI(Cuttack) CS/0000002/2011
51	D-CMP/48185/2024 CMP/1332/2024	ASWINI GHADEI VS AMULYA PUJARI	HARIPAD MOHANTY VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000020/2018
52	D-CMP/47178/2024 CMP/1333/2024	GOURANGA MOHANTY VS KUNI@UMAMANI MOHANTY@JENA	SANJAY KUMAR BEHERA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) Fd/0000001/2018
53	D-CMP/47238/2024 CMP/1334/2024	CHATURBHUJA BHOI VS NARENDRA BHOI	DIPTI RANJAN BHOKTA VS	// CIVIL JUDGE (SD),TITILAGARH(Balangir) IA/0000017/2021
54	D-CMP/46132/2024 CMP/1335/2024	KAILASH CHANDRA DAS VS BHAGIRATHI NAYAK	SRINIBASH SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000099/2023
55	D-CMP/47140/2024 CMP/1336/2024	TRILOCHAN NAIK VS JAIKISHAN AGRAWAL	SAIBRATA RATH VS	// ADDL.DISTRICT JUDGE,DHARAMGARH CVREV/0000001/2020
56	D-CMP/48235/2024 CMP/1337/2024	NIMAI CHARAN SABAT VS PRAVATI JAIN	HARIPAD MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CMA/0000097/2007
57	D-CMP/47784/2024	SUBASISNI PATRA	SHIB SHANKAR MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1338/2024	VS GYANA RANJAN NAYAK	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000410/2020
58	D-CMP/48467/2024 CMP/1339/2024	KUNTALA @ SAKUNTALA OJHA VS BATAKRUSHNA OJHA	SIVA SANKAR CHAINI VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000091/2022
59	D-CMP/48574/2024 CMP/1340/2024	SWARNAMAYEE SAHOO VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE, (JR.DIV), TIGIRIA(Cuttack CS/0000005/2022
60	D-CONTC/48302/2024 CONTC/7778/2024	NALINIKANTA JENA VS ARVIND AGARWAL, IAS	ADV. VS	// () //
61	D-CONTC/48327/2024 CONTC/7779/2024	INDIRA MOHANTY VS BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION	ADV. VS	// () //
62	D-CONTC/48330/2024 CONTC/7780/2024	JIBARDHAN DHURUA VS DR. PUSPANJALI PANDA, OAS	ADV. VS	// () //
63	D-CONTC/48362/2024 CONTC/7781/2024	DURGA PRASAD DASH VS SALINI PANDIT, IAS	ADV. VS	// () //
64	D-CONTC/48369/2024 CONTC/7782/2024	ANUPAMA SINGH VS SALINI PANDIT, IAS	ADV. VS	// () //
65	D-CONTC/48376/2024 CONTC/7783/2024	SAMEER KUMAR ROUT VS SUDHANSU MOHAN SAMAL, IAS	ADV. VS	// () //
66	D-CONTC/48421/2024 CONTC/7784/2024	PRAFULLA KU.MALLICK VS SHALINI PANDIT, COMMNR. CUM SECY. S AND ME DEPT.	PITAMBAR PANDA VS	// () //
67	D-CONTC/47635/2024 CONTC/7785/2024	GULSHAN KUMAR NAYAK VS GOURI RANI NAYAK, D.E.O, KEONJHAR	ADV. VS	// () //
68	D-CONTC/48122/2024 CONTC/7786/2024	CHUMAN BARIHA VS	ADV VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/43163/2024 CONTC/7787/2024	PFOR.PANKAJ ARORA,CHAIRMAN, NIOS TIKINA NAYAK VS SAGARIKA NATH, IPS	ADV. VS	// // 0 //
70	D-CONTC/46637/2024 CONTC/7788/2024	NIMAI CHARAN SAHU VS AKSHAY KUMAR ROUT,L.A.O CUM ADDL. SUB COLLECTOR, NHAI	ADV. VS	// 0 //
71	D-CONTC/46267/2024 CONTC/7789/2024	SANDHYARANI MOHAPATRA VS ARAVIND AGRAWAL, DEPT. HIGHER EDUCATION, ODISHA	ADV. VS	// 0 //
72	D-CONTC/48525/2024 CONTC/7790/2024	NAUSAR MAHAMMAD VS BAIKUNTHANATH DALAI, SUPT. ENG, NIMAPARA IRRIGATION DIVN.	ADV. VS	// 0 //
73	D-CONTC/44187/2024 CONTC/7791/2024	AJAYA KUMAR SINGH VS HEMANT SHARMA, IAS	AMIT KUMAR NATH VS	// 0 //
74	D-CONTC/48473/2024 CONTC/7792/2024	BHARAT CHANDRA DASBABU VS CHANDRA SEKHAR PADHI, ENGNR. IN CHIEF, W.R DEPT.	ADV. VS	// 0 //
75	D-CONTC/48520/2024 CONTC/7793/2024	ARUNA KUMAR PRADHAN VS SATYAPRIYA BEHERA, SUPDT. ENGNR. RENGALI RIGHT CANAL DIVISION II	ADV. VS	// 0 //
76	D-CONTC/48554/2024 CONTC/7794/2024	RUDRA KUMAR RAY VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
77	D-CONTC/48557/2024 CONTC/7795/2024	LALIT MOHAN DAS VS SALINI PANDIT, IAS	SURENDRA KUMAR SAHOO VS	// 0 //
78	D-CONTC/47700/2024 CONTC/7796/2024	BHAJA KISHORE ROUT VS GOURAV SHIVAJI ISALWAR, COLLECTOR, BOLANGIR	BAIVAV MISHRA VS	// 0 //
79	D-CONTC/47024/2024 CONTC/7797/2024	SURENDRA PANIGRAHI VS SUSHIL KUMAR LOHANI, I.A.S,	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/47444/2024 CONTC/7798/2024	NARAYAN SAHOO VS SATYABRATA SAHU, IAS	ABHIRAM SWAIN VS	// (//
81	D-CONTC/48034/2024 CONTC/7799/2024	KAPILENDRA TRIPATHY VS SUVENDU KUMAR SWAIN, CHIEF POSTMASTER GENERAL, ODISHA	ASUTOSH ROUT VS	// (//
82	D-CRLA/34340/2024 CRLA/1165/2024	RAMA CHANDRA PANI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BARAMBA /132 /2015 ADDL.SESIONS JUDGE,ATHAGARH(C ST/000012/2016
83	D-CRLA/34805/2024 CRLA/1166/2024	PRAKASH BEHEAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KISHORENAGAR (ANUGUL) /91 /2017 ADDL. SESSION JUDGE,ATHAMALIK(A CT/000016/2018
84	D-CRLA/34409/2024 CRLA/1167/2024	STATE OF ODISHA(VIG.) VS MINATI BEHERA	SRIMANTA DAS(SR.S.C.,VIGILANCE) VS	BHUBANESWAR VIGILANCE /32 /2000 SPECIAL JUDGE,BHUBANESWAR(Khor Cc/000011/2014
85	D-CRLA/34346/2024 CRLA/1168/2024	GAKULA BAR VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /221 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000110/2020
86	D-CRLA/31204/2024 CRLA/1169/2024	A.KALIA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	CHANDRASEKHARPUR /118 /2021 4TH ADDL SESSIONS JUDGE CUM SPL J CT/0000060/2021
87	D-CRLA/34753/2024 CRLA/1170/2024	SIMANCHAL@SIMANCHALA SETHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHAJURIPADA /128 /2022 AD-HOC A.D.J. (FTSC), PHULBANI(Kand ST/0000052/2023
88	D-CRLA/34768/2024 CRLA/1171/2024	DEEPAK KUMAR DASH@DEEPAK DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /52 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000046/2020
89	D-CRLMA/33827/2024 CRLMA/200/2024	PITABAS NAYAK VS STATE OF ODISHA	DEBASIS SARANGI VS	KASHIPUR /101 /2023 J.M.F.C.,KASHIPUR(Rayagada) GR/0000391/2023
90	D-CRLMC/32762/2024 CRLMC/4372/2024	CH. TRINATH VS STATE OF ODISHA	BANSHIDHAR BAUG VS	GOLANTHARA (BERHAMPUR) /182 /201 2ND A.D.J.,BERHAMPUR(Ganjam) GR/0000022/2017
91	D-CRLMC/34509/2024	CHITRASEN PARIDA@CHANDRA JALLI@CHITRASEN JALLI@JALLY	M.M.SWAIN	KODALA /117 /2011

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4373/2024	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000268/2011
92	D-CRLMC/34067/2024 CRLMC/4374/2024	BAIKUNTHANATH PATTANAIK VS REPUBLIC OF INDIA(CBI)	PRASANTA KUMAR NANDA VS	/ /0 SPL.CJM (CBI),BHUBANESWAR(Khordha Spe/0000041/2014
93	D-CRLMC/34548/2024 CRLMC/4375/2024	CHITRASEN PARIDA @ CHANDRA JALLI @ CHITRASEN JALLI @ JALLY VS STATE OF ODISHA	M.M.SWAIN VS	KODALA /115 /2011 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000266/2011
94	D-CRLMC/34285/2024 CRLMC/4376/2024	JITENDRA SONI@JITENDRA KUMAR SONI VS STATE OF ODISHA	BIDYADHAR PANDA VS	SAMBALPUR CYBER /42 /2022 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0003898/2022
95	D-CRLMC/34568/2024 CRLMC/4377/2024	CHITRASEN PARIDA @ CHANDRA JALLI@ CHITRASEN JALLI @ JALLY VS STATE OF ODISHA	M.M.SWAIN VS	KODALA /116 /2011 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000267/2011
96	D-CRLMC/34576/2024 CRLMC/4378/2024	SAJD ALLI VS STATE OF ODISHA	BIDYADHAR MANSING VS	BIRIDI PS /153 /2019 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur GR/0001443/2019
97	D-CRLMC/34623/2024 CRLMC/4379/2024	BANAMALI KUANR VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	MELCHHAMUNDA /15 /2019 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000005/2019
98	D-CRLMC/34626/2024 CRLMC/4380/2024	LOKESH KUMAR SAHU@LUKESH VS STATE OF ODISHA	GOURAV MOHANTY VS	SOHELLA /104 /2023 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000309/2023
99	D-CRLMC/34810/2024 CRLMC/4381/2024	SRIKANTH SONI VS STATE OF ODISHA	SITIKANT MISHRA VS	JHARSUGUDA /898 /2020 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0003245/2020
100	D-CRLMC/34645/2024 CRLMC/4382/2024	JAGANNATH BHUYAN VS STATE OF ODISHA	ASHOK DAS VS	GARBANDHA /18 /2015 C.J.M.,PARALAKHEMUNDI(Gajapati) GR/0000174/2015
101	D-CRLMC/33887/2024 CRLMC/4383/2024	MAZLA@SK.MAZLA@ SK.TAIRUDDIN@SK.MAJLA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /263 /2014 DISTRICT & SESSIONS JUDGE,BALASO ST/0000020/2020
102	D-CRLMC/34436/2024 CRLMC/4384/2024	IMTIYAZ KHAN@CHINTU VS	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /136 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/34545/2024 CRLMC/4385/2024	STATE OF ODISHA AKSHYA KUMAR GARNAIK@AKSHYA GADANAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	Spl/0000014/2023 COLLIERY /299 /2021 J.M.F.C,TALCHER(Anugul) GR/0001336/2021
104	D-CRLMC/34329/2024 CRLMC/4386/2024	STATE OF ODISHA AKSHAYA KUMAR PATTNAIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MAHILA P.S.(BBSR) /82 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000856/2024
105	D-CRLMC/34749/2024 CRLMC/4387/2024	STATE OF ODISHA ABINASH@ABHINASH NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	MANCHESWAR P.S. /181 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000658/2024
106	D-CRLMP/34606/2024 CRLMP/1593/2024	STATE OF ODISHA BANDANA RANI MOHAPATRA VS STATE OF ODISHA	KUMAR PRAJWAL VS	BADACHANA /52 /2023 () //
107	D-CRLMP/34657/2024 CRLMP/1594/2024	STATE OF ODISHA PARTHA SARATHI BISWAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	NAYAPALLI P.S. /652 /2024 () //
108	D-CRLMP/34649/2024 CRLMP/1595/2024	STATE OF ODISHA NARAYAN KUMAR NATH VS STATE OF ODISHA	RABI NARAYAN PANDA VS	//0 () //
109	D-CRLMP/34620/2024 CRLMP/1596/2024	STATE OF ODISHA NARAYAN KUMAR NATH VS STATE OF ODISHA	RABI NARAYAN PANDA VS	//0 () //
110	D-CRLMP/33578/2024 CRLMP/1597/2024	STATE OF ODISHA RABINDRA KUMAR RAUT VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	CHANDRASEKHARPUR /631 /2024 () //
111	D-CRLMP/34972/2024 CRLMP/1598/2024	STATE OF ODISHA RANJITA JENA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	//0 () //
112	D-CRLMP/34608/2024 CRLMP/1599/2024	STATE OF ODISHA BHUNESHWAR PRASAD VERMA VS UNION OF INDIA	HEMANT KUMAR MUND VS	//0 () //
113	D-CRLMP/34609/2024 CRLMP/1600/2024	UNION OF INDIA KABITA PARTA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CYBER CRIME AND ECONOMIC OFFEN () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMP/31831/2024 CRLMP/1601/2024	WASIM AKRAM VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	KUTRA /144 /2024 () //
115	D-CRLMP/34598/2024 CRLMP/1602/2024	MOHAMMED MUNNA @ MD.MUNA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	LALBAG /130 /2024 () //
116	D-CRLREV/34489/2024 CRLREV/672/2024	RAMA NARAYAN NAHAK @ GOLAKA VS STATE OF ODISHA	DEVASHIS PANDA VS	BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000057/2023
117	D-CRLREV/32011/2024 CRLREV/673/2024	SIDHARTHA PANDA VS PAYASWINI @ PANDA	BASUDEV PUJARI VS	/ /0 2ND ADJ,CUTTACK(Cuttack) CRA/0000108/2022
118	D-CRLREV/34564/2024 CRLREV/674/2024	SARADA ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /150 /2019 ADDL.SESSIONS JUDGE,KAMAKHYAN CT/0000050/2022
119	D-CRLREV/34632/2024 CRLREV/675/2024	AMIT KUMAR LIMA @ RAJ VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /385 /2024 SPECIAL JUDGE,NABARANGPUR(Nabar CRA/0000012/2024
120	D-CRLREV/34708/2024 CRLREV/676/2024	RAMEN BAIN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /209 /2023 A.D.J.,MALKANGIRI(Malkangiri) MISCA/0000048/2023
121	D-CRLREV/23359/2024 CRLREV/677/2024	HARIHAR OJHA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	SORO /474 /2017 SPL.JUDGE,BALASORE(Baleshwar) ICC/0000017/2022
122	D-CRLREV/34739/2024 CRLREV/678/2024	JITU@JITENDRA@SANJIT KUMAR RAY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /33 /2012 DISTRICT AND SESSIONS JUDGE,NAYA CRA/0000021/2024
123	D-CRLREV/34169/2024 CRLREV/679/2024	NARENDRA KUMAR MOHANTY VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	BARIPADA TOWN /265 /2002 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000033/2013
124	D-CRLREV/34544/2024 CRLREV/680/2024	BAMA @ RUPESH RANA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BOLANGIR SADAR /263 /2023 1ST ADDL SESSIONS JUDGE CUM PO,C SC/0000031/2024
125	D-FAO/48352/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD, CUTTACK	PRAMOD KUMAR TRIPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/530/2024	VS AKSHYA@AKSHAYA KUMAR MALLICK	VS	CEC CUM DIVISIONAL LABOUR COMM EC/0000007/2019
126	D-MACA/44401/2024 MACA/1166/2024	UNITED INDIA INSURANCE CO. LTD., SAMBALPUR VS RABI SHANKAR CHOUDHURY	RAMESH CHANDRA SAHOO 1 VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000051/2017
127	D-MACA/47359/2024 MACA/1167/2024	THE MANAGER LEGAL , RELIANCE GENERAL INSURANCE COMPANY LTD.,KHURDA VS TIKI DALPATI	SUBRAT SATPATHY VS	// 1ST MACT, BHAWANIPATNA(Kalahandi) Mac/0000031/2022
128	D-MACA/44380/2024 MACA/1168/2024	M/S NATIONAL INSURANCE CO.LTD., MAYURBHANJ VS GOBARDHAN SAHOO	SUBRAT SATPATHY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000121/2018
129	D-MACA/47479/2024 MACA/1169/2024	RELIANCE GENERAL INSURANCE COMPANY LTD.,BBSR VS JATADHARI PRADHAN	SUBRAT SATPATHY VS	// III MACT,PURI(Puri) MACT/0000398/2007
130	D-MACA/48657/2024 MACA/1170/2024	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD., ANGUL VS DEBARAJ ROUT	PRAMOD KUMAR TRIPATHY VS	// 1ST MACT, DHENKANAL(Dhenkanal) Mac/0000161/2019
131	D-MACA/48627/2024 MACA/1171/2024	BINOD CHOUDHURY VS NABA KISHORE SAHOO	PRADEEP KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000186/2017
132	D-MATA/45889/2024 MATA/408/2024	SUBRAT KUMAR PATRO VS SIBANI GANTAYAT	SANTOSH KUMAR MAHANTY VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) CP/0000122/2020
133	D-RSA/44384/2024 RSA/427/2024	PRIYANATH PRADHAN VS RADHASHYAM PRADHAN	SWARUP RANJAN SINGHSAMANT VS	// 1ST A.D.J.,PURI(Puri) RFA/0000069/2003
134	D-RSA/48356/2024 RSA/428/2024	SITIKANTA @ SITAKANTA BEHERA VS SITIKANTHA BEHERA	ALOK KUMAR MOHANTY VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000069/1997
135	D-RVWPET/46493/2024 RVWPET/283/2024	MOTHER TERESA COLLEGE OF NURSING, JAJPUR VS ADDL. CHIEF SECY. TO GOVT., H AND FW DEPT., KHORDHA	GOPAL PRASAD JENA VS	// () //
136	D-TRP(C)/48390/2024 TRP(C)/375/2024	SARITA JOSEPH VS	JAGAJIBAN PRADHAN VS	// JUDGE FAMILY COURT,BALASORE(Balasore)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-TRP(C)/48613/2024 TRP(C)/376/2024	ASIT KUMAR JOSEPH SHAIBALINI DASH VS SUBHRADIP MISHRA	HRUDANANDA MOHAPATRA VS	CP/0000507/2024 // JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000818/2024
138	D-TRP(C)/48751/2024 TRP(C)/377/2024	PREETI BAI VS JAGDISH CHANDRA JENA	LALITENDU MISHRA VS	// CIVIL JUDGE (SD),TALCHER(Anugul) Mat/0000013/2023
139	D-WA/48492/2024 WA/3142/2024	STATE OF ODISHA VS PURNA CHANDRA MOHANTY	SARBESWAR BEHERA,A.G.A VS	// ()
140	D-WA/48495/2024 WA/3143/2024	STATE OF ODISHA VS UPENDRA PRASAD SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// ()
141	D-WA/43480/2024 WA/3144/2024	G.ADILAXMI VS G.KOTESWAR RAO	KSHIROD KUMAR ROUT VS	// ()
142	D-WA/48504/2024 WA/3145/2024	STATE OF ODISHA VS BHAGYARATH JENA	SURYA NARAYAN PATNAIK, A.G.A. VS	// ()
143	D-WA/48505/2024 WA/3146/2024	STATE OF ODISHA VS BIJAYA KUMAR SINGH	MANAS RANJAN MOHANTY, A.G.A. VS	// ()
144	D-WA/42075/2024 WA/3147/2024	DEEPAK KUMAR MOHANTY VS ARVIND SINGH	SAGARIKA SAHOO VS	// ()
145	D-WA/44221/2024 WA/3148/2024	RANJANA MAHARANA VS TP CENTRAL ODISHA DISTRIBUTION LIMITED ,KHURDHA	ASHOK KUMAR MOHAPATRA VS	// ()
146	D-WA/48491/2024 WA/3149/2024	STATE OF ODISHA VS HRUDANANDA MEHER	SASWAT DAS,A.G.A VS	// ()
147	D-WA/48588/2024 WA/3150/2024	STATE OF ODISHA VS PURUSOTTOM SAHU	SASWAT DAS ,A.G.A VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/43675/2024 WP(C)/29066/2024	KARTIKA PRADHAN VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
149	D-WP(C)/47887/2024 WP(C)/29067/2024	PRAMILA SEN VS THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	ADITYA SINGH MOHANTY VS	// 0 //
150	D-WP(C)/48656/2024 WP(C)/29068/2024	MANISHA PATI VS BANK OF INDIA, MUMBAI	BIBEKANANDA BHUYAN VS SIBADUTTA RAMAPRASAD MISHRA	// 0 //
151	D-WP(C)/48010/2024 WP(C)/29069/2024	BALABHADRA SAMAL VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
152	D-WP(C)/45327/2024 WP(C)/29070/2024	ASHOK KUMAR JENA VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE BERHAMPUR DIVISION, BERHAMPUR	P RAMAKRISHNA PATRO VS	// 0 //
153	D-WP(C)/48033/2024 WP(C)/29071/2024	ASHRITA KUMAR DAS VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
154	D-WP(C)/46603/2024 WP(C)/29072/2024	BALABHADRA MANGRAJ VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
155	D-WP(C)/48059/2024 WP(C)/29073/2024	SIBANANDA MOHAPATRA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
156	D-WP(C)/45896/2024 WP(C)/29074/2024	ANIL MOHAPATRA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
157	D-WP(C)/48064/2024 WP(C)/29075/2024	SANJAY KUMAR SAHU VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
158	D-WP(C)/46660/2024 WP(C)/29076/2024	KANAKALATA SAHU VS REVENUE DIVISIONAL COMNR, NORTHERN DIVISION, SAMBALPUR	SUJATA JENA VS	// 0 //
159	D-WP(C)/48471/2024	NARASINGHA SAHU	BISWABIHARI MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29077/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/48412/2024 WP(C)/29078/2024	PHARMACEUTICAL INSTITUTE OF INDIA PVT. LTD, CUTTACK VS UNION OF INDIA	HARIPAD MOHANTY VS	// 0 //
161	D-WP(C)/46860/2024 WP(C)/29079/2024	ARTABANDHU ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
162	D-WP(C)/46420/2024 WP(C)/29080/2024	SUNIL PUSPALAK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
163	D-WP(C)/47250/2024 WP(C)/29081/2024	RINA NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
164	D-WP(C)/47690/2024 WP(C)/29082/2024	REATNAKAR NAYAK VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
165	D-WP(C)/48204/2024 WP(C)/29083/2024	MAA SANKATATARINI, WOMENS SELF HELP GROUP, GANJAM VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	// 0 //
166	D-WP(C)/47665/2024 WP(C)/29084/2024	JAYANTA KUMAR PRADHANI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
167	D-WP(C)/48068/2024 WP(C)/29085/2024	SUSANTI SAHU VS CHIEF EXECUTIVE OFFICER (ELECTRICAL), CESU NOW TPCODL, BBSR	DIBYA CHARAN SWAIN VS	// 0 //
168	D-WP(C)/47744/2024 WP(C)/29086/2024	CHANDRAGUPTA PRASAD VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
169	D-WP(C)/48435/2024 WP(C)/29087/2024	DILLIP KUMAR MISHRA VS R.T.O. CUTTACK	CHANDAN MISHRA VS	// 0 //
170	D-WP(C)/48310/2024 WP(C)/29088/2024	SUBHAJIT BANERJEE VS	UPENDRA KUMAR SAMAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/48593/2024 WP(C)/29089/2024	UNION OF INDIA EASTERN INSTITUTE OF MEDICAL SCIENCE, KHURDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// // ()
172	D-WP(C)/47882/2024 WP(C)/29090/2024	TRINATH KHARA VS THE PRINCIPAL COMNR, CGST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS	// () //
173	D-WP(C)/48436/2024 WP(C)/29091/2024	BIKASH KUMAR SAHOO VS R.T.O., ANGUL	KHIROD CHANDRA MAJHI VS	// () //
174	D-WP(C)/48385/2024 WP(C)/29092/2024	M/S NABADURGA CONSTRUCTIONS PVT. LTD., MAYURBHANJ VS THE BRANCH HEAD, ICICI BANK, RAIRANGPUR BRANCH, MAYURBHANJ	SAIBRATA RATH VS	// () //
175	D-WP(C)/48284/2024 WP(C)/29093/2024	GANESH PRASAD BEHERA VS STATE OF ODISHA	GOURAV MOHANTY VS	// () //
176	D-WP(C)/48388/2024 WP(C)/29094/2024	TARA TOPPO VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
177	D-WP(C)/48437/2024 WP(C)/29095/2024	BIKASH KUMAR SAHOO VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// () //
178	D-WP(C)/48438/2024 WP(C)/29096/2024	TRINATH ROUT VS R.T.O.CUTTACK	CHANDAN MISHRA VS	// () //
179	D-WP(C)/48511/2024 WP(C)/29097/2024	M/S. NILACHAL CARBO METALICKS LTD, KHURDA VS STATE OF ODISHA	AMITABH MISHRA VS	// () //
180	D-WP(C)/47745/2024 WP(C)/29098/2024	DR. PRAFULLA KUMAR PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //
181	D-WP(C)/48482/2024 WP(C)/29099/2024	DAMRUDHAR PAHARIA @ KAMAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/44336/2024 WP(C)/29100/2024	NAKSHYATRAMALA SAHU VS STATE OF ODISHA	ADWAITA PRASAD SAHOO VS	// 0 //
183	D-WP(C)/44654/2024 WP(C)/29101/2024	BANITA SAHOO VS REGIONAL MANAGER , STATE BANK OF INDIA, BHUBANESWAR	ALEKH CHANDRA MOHANTY VS	// 0 //
184	D-WP(C)/45595/2024 WP(C)/29102/2024	SATYANARAYAN SETHY VS BAJAJ FINANCE LIMITED, PUNE	SURESH KUMAR PANDA VS	// 0 //
185	D-WP(C)/48315/2024 WP(C)/29103/2024	RAMESH CHANDRA NAYAK VS REGISTRAR, UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
186	D-WP(C)/48546/2024 WP(C)/29104/2024	CHITTARANJAN PRUSTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
187	D-WP(C)/47218/2024 WP(C)/29105/2024	DEBENDRA PATRA VS THE CHAIR PERSON ODISHA ELECTRICITY REGULATORY COMMISSION (OERC), CUTTACK	ASWINI MOHANTY VS	// 0 //
188	D-WP(C)/48317/2024 WP(C)/29106/2024	DEBENDRA KUMAR NAYAK VS REGISTRAR, UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
189	D-WP(C)/47820/2024 WP(C)/29107/2024	MADHUSUDAN NAIK VS UNION OF INDIA	SIDHARTHA DAS VS	// 0 //
190	D-WP(C)/41793/2024 WP(C)/29108/2024	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
191	D-WP(C)/48458/2024 WP(C)/29109/2024	M/S. THIRUBALA CHEMICALS PVT LTD.,KHURDA VS GOVERNMENT OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //
192	D-WP(C)/47843/2024 WP(C)/29110/2024	M/S S.M. CARRIERS, CUTTACK VS ASST. COMNR. OF GST AND CE, CUTTACK-II DIVISION, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //
193	D-WP(C)/48484/2024	PURNA CHANDRA BEHERA	DHANANJAYA MUND	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29111/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/48485/2024 WP(C)/29112/2024	VILLAGERS OF KAINPHULIA,NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
195	D-WP(C)/42020/2024 WP(C)/29113/2024	SANTILATA BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
196	D-WP(C)/42033/2024 WP(C)/29114/2024	MINAKSHI BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
197	D-WP(C)/42026/2024 WP(C)/29115/2024	ANITA BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
198	D-WP(C)/47580/2024 WP(C)/29116/2024	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //
199	D-WP(C)/47928/2024 WP(C)/29117/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY,CTC	BRAJA MOHAN SARANGI VS	// 0 //
200	D-WP(C)/48749/2024 WP(C)/29118/2024	DEEPAK KUMAR BISWAL VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
201	D-WP(C)/42028/2024 WP(C)/29119/2024	SANTILATA BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
202	D-WP(C)/42032/2024 WP(C)/29120/2024	BASANTI BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
203	D-WP(C)/47946/2024 WP(C)/29121/2024	JITENDRA KUMAR NAG VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
204	D-WP(C)/48249/2024 WP(C)/29122/2024	BIJOYA DONGRI VS	ALOK KUMAR MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/44825/2024 WP(C)/29123/2024	COLLECTOR, KORAPUT SIPHON DIGAL VS COMMISSIONER CUM SECY, S AND ME DEPT, BBSR	SUJATA JENA VS	// // ()
206	D-WP(C)/48014/2024 WP(C)/29124/2024	MAINU BEGUM VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// () //
207	D-WP(C)/45337/2024 WP(C)/29125/2024	KALYANI PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// () //
208	D-WP(C)/48461/2024 WP(C)/29126/2024	RAJENDRA KUMAR PATRA VS SECY, MINISTRY OF TRIBAL AFFAIRS, NEW DELHI	SUBHRANSU BHUSAN MOHANTY VS	// () //
209	D-WP(C)/45811/2024 WP(C)/29127/2024	NRUSINGHA BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //
210	D-WP(C)/48486/2024 WP(C)/29128/2024	RUKMANI NAG @ GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// () //
211	D-WP(C)/46052/2024 WP(C)/29129/2024	BHASKAR CHANDRA SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
212	D-WP(C)/42037/2024 WP(C)/29130/2024	JAMUNA BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //
213	D-WP(C)/46164/2024 WP(C)/29131/2024	SARAT CHANDRA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
214	D-WP(C)/42038/2024 WP(C)/29132/2024	SANJAY BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //
215	D-WP(C)/47812/2024 WP(C)/29133/2024	SUBHENDU MISHRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/48843/2024 WP(C)/29134/2024	M/S SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEVELOPMENT VS DEPUTY DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,KHURDA	DR. BINODA KUMAR MISHRA VS	// 0 //
217	D-WP(C)/48669/2024 WP(C)/29135/2024	SHREE SAI PAPER WORKS VS CHIEF GENERAL MANAGER, MSME, IDCO	SANJIB MOHANTY VS	// 0 //
218	D-WP(C)/48106/2024 WP(C)/29136/2024	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
219	D-WP(C)/48788/2024 WP(C)/29137/2024	RARE EARTH EMPLOYEES UNION MATIKHALO, CHATRAPUR VS IREL, LTD, MUMBAI	SOMANATH MISHRA VS	// 0 //
220	D-WP(C)/48605/2024 WP(C)/29138/2024	ABHIRAM SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
221	D-WP(C)/42036/2024 WP(C)/29139/2024	DEEPIKA BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
222	D-WP(C)/48630/2024 WP(C)/29140/2024	CHATRUBHUJA KHAMARI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
223	D-WP(C)/48338/2024 WP(C)/29141/2024	BHARAT MANDOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
224	D-WP(C)/48428/2024 WP(C)/29142/2024	PHALGUNI SAHU VS STATE OF ODISHA	SUMANTA BHUYAN VS	// 0 //
225	D-WP(C)/48459/2024 WP(C)/29143/2024	GOPAL LAKRA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
226	D-WP(C)/48430/2024 WP(C)/29144/2024	HRUSIKESH SAHU VS GAHSIRAM PANA @ NAIK	MALAYA KUMAR MISHRA VS	// 0 //
227	D-WP(C)/48450/2024	SUVENDU MOHAN ROUT	AKSHAYA KUMAR PANDEY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29145/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/48632/2024 WP(C)/29146/2024	HEMANTA KUMAR TANTY VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
229	D-WP(C)/48423/2024 WP(C)/29147/2024	JANARDAN BHOL VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
230	D-WP(C)/46793/2024 WP(C)/29148/2024	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
231	D-WP(C)/48427/2024 WP(C)/29149/2024	AUROBINDA SAMANTARAY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
232	D-WP(C)/47578/2024 WP(C)/29150/2024	N. VINAYA KUMAR REDDY VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
233	D-WP(C)/47721/2024 WP(C)/29151/2024	PRAVAT KUMAR DASH VS COLLECTOR, CUTTACK	AJIT CH MOHAPATRA VS	// 0 //
234	D-WP(C)/48810/2024 WP(C)/29152/2024	JALINA PRIYADARSHINI VS STATE OF ODISHA	ARNVA BEHERA VS	// 0 //
235	D-WP(C)/47131/2024 WP(C)/29153/2024	RAGHUNATH PAIK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
236	D-WP(C)/48146/2024 WP(C)/29154/2024	ARJUNA MUDULI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
237	D-WP(C)/48815/2024 WP(C)/29155/2024	ANITA BEHERA VS STATE OF ODISHA	ARNVA BEHERA VS	// 0 //
238	D-WP(C)/48225/2024 WP(C)/29156/2024	PRAMOD KUMAR DAS VS	MANMAYA KUMAR DASH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/48819/2024 WP(C)/29157/2024	STATE OF ODISHA RUBI BISWAL VS	ARNVA BEHERA VS	// // 0
240	D-WP(C)/48587/2024 WP(C)/29158/2024	STATE OF ODISHA RADHAKANTA BHUE VS	PRAKASH CHANDRA DASH VS	// // 0
241	D-WP(C)/48591/2024 WP(C)/29159/2024	STATE OF ODISHA AKASH ROUT VS	PRAKASH CHANDRA DASH VS	// // 0
242	D-WP(C)/48827/2024 WP(C)/29161/2024	STATE OF ODISHA SASMITA NANDA VS	ARNVA BEHERA VS	// // 0
243	D-WP(C)/47821/2024 WP(C)/29162/2024	STATE OF ODISHA SK. MURTUZA VS	DHARMENDRA SETHY VS	// // 0
244	D-WP(C)/42627/2024 WP(C)/29163/2024	RESERVE BANK OF INDIA, BBSR SUBHASHREE SAHOO VS	DR.BINOD KUMAR MISHRA VS	// // 0
245	D-WP(C)/45835/2024 WP(C)/29164/2024	STATE OF ODISHA BINAPANI SANBAD VS	MOHAMMED MUSTAQ ANSARI VS	// // 0
246	D-WP(C)/48263/2024 WP(C)/29165/2024	STATE OF ODISHA TAHIRI KHAN VS	HARIPAD MOHANTY VS	// // 0
247	D-WP(C)/46930/2024 WP(C)/29166/2024	STATE OF ODISHA SIBARAM SAMAL VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
248	D-WP(C)/48868/2024 WP(C)/29167/2024	STATE OF ODISHA SUKANTI SETHI VS	BIPIN KUMAR NAYAK VS	// // 0
249	D-WP(C)/48544/2024 WP(C)/29168/2024	STATE OF ODISHA BIRBAL BADI VS	JNYANANANDA PANDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/47728/2024 WP(C)/29169/2024	ANASWIYA SARANGI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
251	D-WP(C)/47968/2024 WP(C)/29170/2024	PRASANNA KUMAR BISWAL VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
252	D-WP(C)/48589/2024 WP(C)/29171/2024	ANUP KUMAR AGRAWAL VS STATE OF ODISHA	SANKET TRIVEDY VS	// 0 //
253	D-WP(C)/48183/2024 WP(C)/29172/2024	RANJAN KUMAR MAHARANA VS CENTRAL BOARD OF DIRECT TAXES	CHITRASEN PARIDA VS	// 0 //
254	D-WP(C)/48583/2024 WP(C)/29173/2024	BIKRAM KESHARI ROUTARAY VS COLLECTOR, JAGATSINGHPUR	PRAVASH CHANDRA JENA VS	// 0 //
255	D-WP(C)/47995/2024 WP(C)/29174/2024	M/S SYNERGY INSTITUTE OF ENGINEERING AND TECHNOLOGY, DHENKANAL VS EMPLOYEES PROVIDENT FUND ORGANISATION	NITISH KUMAR MISHRA VS	// 0 //
256	D-WP(C)/48387/2024 WP(C)/29175/2024	SEKHAR KUMAR MAHAPATRA VS THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE AND CUSTOMS, BBSR	SIDHARTH SHANKAR PADHY VS	// 0 //
257	D-WP(C)/48664/2024 WP(C)/29176/2024	DEBARCHAN PRADHAN VS ODISHA FOREST DEVELOPMENT CORPORATION LIMITED, BBSR	JANMEJAYA KATIKIA VS	// 0 //
258	D-WP(C)/47707/2024 WP(C)/29177/2024	JAYASHRI PRIYADARSINI SATAPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
259	D-WP(C)/48408/2024 WP(C)/29178/2024	DR.SRUTIRUPA PANDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
260	D-WP(C)/48892/2024 WP(C)/29179/2024	MRUTYUNJAY SAMAL VS BABITA MANDAL	DURGA PRASAD PATTANAIAK VS	// 0 //
261	D-WP(C)/48537/2024	SURNAG BUILDERS PVT LTD.,BBSR	ALOK KUMAR PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29180/2024	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/47910/2024 WP(C)/29181/2024	MANOJ KUMAR MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
263	D-WP(C)/44040/2024 WP(C)/29182/2024	KUNJALATA PANIGRAHI VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// () //
264	D-WP(C)/48825/2024 WP(C)/29183/2024	MANDAKINEE KAR VS STATE OF ODISHA	ARNVA BEHERA VS	// () //
265	D-WP(C)/48514/2024 WP(C)/29184/2024	SATYABHAMA BADAJENA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// () //
266	D-WP(C)/48556/2024 WP(C)/29185/2024	RANJAN KUMAR ACHARYA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// () //
267	D-WP(C)/45706/2024 WP(C)/29186/2024	SANATAN SAHOO VS ITI LTD., BANGALORE	KSHETRABASI MOHANTY VS	// () //
268	D-WP(C)/48395/2024 WP(C)/29187/2024	GIRIDHARI GOCHHAYAT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// () //
269	D-WPCRL/34334/2024 WPCRL/141/2024	SUREKHA MISHRA VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	KAMAKHYANAGAR /507 /2024 () //
270	D-WPCRL/33457/2024 WPCRL/142/2024	SRIDHAR BEHERA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	CHANDRASEKHARPUR /497 /2024 () //
271	D-ABLAPL/34790/2024 ABLAPL/13158/2024	SANJAY CH. SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	SEA BEACH /84 /2019 () //
272	D-ABLAPL/34794/2024 ABLAPL/13159/2024	TAPAS KUMAR BEHERA VS	RAJJEET ROY VS	KHURDA MODEL /420 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/34806/2024 ABLAPL/13160/2024	STATE OF ODISHA RAJESH KUMAR SINGH @ RAJESH SINGH VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	// JHARSUGUDA SADAR /555 /2024 ()
274	D-ABLAPL/33106/2024 ABLAPL/13161/2024	DHUBLE PUNJI @ DHUBALESWAR PUNJI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// LATHOR /236 /2024 ()
275	D-ABLAPL/34812/2024 ABLAPL/13162/2024	STATE OF ODISHA RUPAM BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BERHAMPUR /158 /2024 ()
276	D-ABLAPL/34819/2024 ABLAPL/13163/2024	STATE OF ODISHA BASANTI SETHI VS STATE OF ODISHA	HRUSIKESH GHADAI VS	// MARINE CHUDAMANI /78 /2024 ()
277	D-ABLAPL/34120/2024 ABLAPL/13164/2024	STATE OF ODISHA BALABHADRA DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	// PHULBANI SADAR /120 /2024 ()
278	D-ABLAPL/31396/2024 ABLAPL/13165/2024	STATE OF ODISHA MURALIDHAR MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// SORO /806 /2023 ()
279	D-ABLAPL/34092/2024 ABLAPL/13166/2024	STATE OF ODISHA NIMAIN SWAIN VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// MAHAKALPARA /196 /2023 ()
280	D-ABLAPL/34756/2024 ABLAPL/13167/2024	STATE OF ODISHA NARAHARI MISHRA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// LAHUNIPADA /221 /2024 ()
281	D-ABLAPL/34769/2024 ABLAPL/13168/2024	STATE OF ODISHA TARUN KUMAR SAHOO VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// HEMGIR /510 /2024 ()
282	D-ABLAPL/34128/2024 ABLAPL/13169/2024	STATE OF ODISHA NAGEN SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	// THAKURGARH /226 /2021 ()
283	D-ABLAPL/34772/2024 ABLAPL/13170/2024	STATE OF ODISHA BIHARIBANDHU PRADHAN VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// PURI SADAR /65 /2022 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/34311/2024 ABLAPL/13171/2024	SWARNALATA JENA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	BADACHANA /458 /2024 () //
285	D-ABLAPL/34344/2024 ABLAPL/13172/2024	DHIREN GARNAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	JHIRPANI P.S. /167 /2024 () //
286	D-ABLAPL/34774/2024 ABLAPL/13173/2024	MANNGA BEHERA @ MANGA BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /125 /2023 () //
287	D-ABLAPL/34425/2024 ABLAPL/13174/2024	TULASI GIRI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /276 /2024 () //
288	D-ABLAPL/34798/2024 ABLAPL/13175/2024	TAPAS BARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TALSARA /38 /2024 () //
289	D-ABLAPL/34700/2024 ABLAPL/13176/2024	BICHITRA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJKANIKA /452 /2024 () //
290	D-ABLAPL/34704/2024 ABLAPL/13177/2024	CHITRASEN PARIDA VS STATE OF ODISHA	HARIPAD MOHANTY VS	KODALA /86 /2012 () //
291	D-ABLAPL/34713/2024 ABLAPL/13178/2024	JAGADISH CHHUALSINGH VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	JANKIA P.S. /257 /2024 () //
292	D-ABLAPL/34248/2024 ABLAPL/13179/2024	FAGU BHOI @ FAGULA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	KHANDAGIRI P.S. /800 /2024 () //
293	D-ABLAPL/34716/2024 ABLAPL/13180/2024	MAHESWAR CHHUALSINGH VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	JANKIA P.S. /257 /2024 () //
294	D-ABLAPL/34797/2024 ABLAPL/13181/2024	CHANDRAMA BHOI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /327 /2024 () //
295	D-ABLAPL/34255/2024	KUMUDA NAYAK	SANDIPANI NAYAK	GONDIA /155 /2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13182/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/34799/2024 ABLAPL/13183/2024	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	DHUSURI /387 /2024 () //
297	D-ABLAPL/34734/2024 ABLAPL/13184/2024	TAPAS KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHADRAK TOWN /426 /2024 () //
298	D-ABLAPL/34808/2024 ABLAPL/13185/2024	KIRTI KESHARI MISHRA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	/ /0 () //
299	D-ABLAPL/34743/2024 ABLAPL/13186/2024	LEHERU @ NEHRU SETH VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	LARAMBA /181 /2022 () //
300	D-ABLAPL/34820/2024 ABLAPL/13187/2024	SRIKANTA PATRA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /373 /2024 () //
301	D-ABLAPL/34539/2024 ABLAPL/13188/2024	JHASKETAN @ LALU MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //
302	D-ABLAPL/34821/2024 ABLAPL/13189/2024	MUJAHD @ MOZAHID KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /270 /2024 () //
303	D-ABLAPL/34748/2024 ABLAPL/13190/2024	RINKESH KUMAR MISHRA @ RINKESH MISHRA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH SADAR /430 /2024 () //
304	D-ABLAPL/34822/2024 ABLAPL/13191/2024	BIBEK @ BIBEKANANDA JENA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /207 /2024 () //
305	D-ABLAPL/34824/2024 ABLAPL/13192/2024	SATISH CHANDRA MISHRA @ ANANT MADHAB VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	/ /0 () //
306	D-ABLAPL/34837/2024 ABLAPL/13193/2024	RABINDRA KUMAR BARIK VS	BHARAT BHUSAN ROUSTRAY VS	BARAMBA /256 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/34787/2024 ABLAPL/13194/2024	STATE OF ODISHA PRESH KARTA @ PARESH VS STATE OF ODISHA	SITI KANT MISHRA VS	// HEMGIR /518 /2024 ()
308	D-ABLAPL/34359/2024 ABLAPL/13195/2024	JATINDRA MOHAN SWAIN VS STATE OF ODISHA (VIG.)	MANAS RANJAN BEHERA VS	// CUTTACK VIGILANCE /2 /2023 ()
309	D-ABLAPL/34715/2024 ABLAPL/13196/2024	MITU GANTA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// K.SINGHPUR /84 /2024 ()
310	D-ABLAPL/34549/2024 ABLAPL/13197/2024	AJAYA KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// / /0 ()
311	D-ABLAPL/34360/2024 ABLAPL/13198/2024	CHINMAYEE KAR VS STATE OF ODISHA(VIG.)	MANAS RANJAN BEHERA VS	// CUTTACK VIGILANCE /2 /2023 ()
312	D-ABLAPL/34737/2024 ABLAPL/13199/2024	SOUMYA RANJAN NAIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// SONEPUR /245 /2024 ()
313	D-ABLAPL/34754/2024 ABLAPL/13200/2024	AMITABH PRADHAN VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// / /0 ()
314	D-ABLAPL/33311/2024 ABLAPL/13201/2024	SABITA SAHU VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	// KORAPUT VIGILANCE /20 /2024 ()
315	D-ABLAPL/34757/2024 ABLAPL/13202/2024	BASANT KUMAR MALIK @ BASANT BEHERA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// RAMBHA (KHALLIKOTE) /683 /2024 ()
316	D-ABLAPL/34397/2024 ABLAPL/13203/2024	SUMITRA UDAYASINGH VS STATE OF ODISHA(VIG.)	BINI MISHRA VS	// BHUBANESWAR VIGILANCE /22 /2024 ()
317	D-ABLAPL/34758/2024 ABLAPL/13204/2024	HIMANSHU SEKHAR RAY VS STATE OF ODISHA	DEBASISH SAMAL VS	// SINGLA /173 /2023 J.M.F.C.,BASTA(Baleshwar) ICC/0000048/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/34693/2024 ABLAPL/13205/2024	KANHA PRADHAN @ SOMANATH PRADHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	CUTTACK SADAR /544 /2024 () //
319	D-ABLAPL/34766/2024 ABLAPL/13206/2024	TARUN KUMAR SHAOO VS STATE OF ODISHA	BYOMOKESH SAHOO VS	HEMGIR /512 /2024 () //
320	D-ABLAPL/34728/2024 ABLAPL/13207/2024	SRINATH MAHAPATRA VS STATE OF ODISHA	ANITA SAHOO VS	KHALLIKOTE /529 /2024 () //
321	D-ABLAPL/34751/2024 ABLAPL/13208/2024	PRASANNA KUMAR BHOI @ PRASANNA BHOI VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH SADAR /430 /2024 () //
322	D-ABLAPL/34783/2024 ABLAPL/13209/2024	SMRUTI RANJAN ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CUTTACK SADAR /554 /2024 () //
323	D-ABLAPL/32978/2024 ABLAPL/13210/2024	RINKI PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BOLAGARH P.S. /63 /2017 () //
324	D-ABLAPL/34648/2024 ABLAPL/13211/2024	ANUP KUMAR BAGHWAR @ ANUP BAGWAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /384 /2024 () //
325	D-ABLAPL/34759/2024 ABLAPL/13212/2024	SUBRAT SAHOO@BAPI VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI RAMACHANDRAPUR /585 /2024 () //
326	D-ABLAPL/34909/2024 ABLAPL/13213/2024	MAMATA PATNAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /252 /2024 () //
327	D-ABLAPL/34786/2024 ABLAPL/13214/2024	SANKAR PRADHAN @ SANKAR PRASAD PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /711 /2024 () //
328	D-ABLAPL/34760/2024 ABLAPL/13215/2024	TAPAS BARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TALSARA /145 /2024 () //
329	D-ABLAPL/34905/2024	CHINTAMANI BANGULA @ NILAMANI BANGULA	JAGABANDHU SAHU	DEOGAON /267 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13216/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/34784/2024 ABLAPL/13217/2024	SUSHAMA NAYAK VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /587 /2024 () //
331	D-ABLAPL/34879/2024 ABLAPL/13218/2024	HEMALATA SATPATHY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BARGARH /595 /2024 () //
332	D-ABLAPL/34791/2024 ABLAPL/13219/2024	KISHOR AMARI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PAIKMAL /173 /2024 () //
333	D-ABLAPL/34375/2024 ABLAPL/13220/2024	AJAYA KUMAR SWAIN@AJAYA SWAIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALIAPANDA /166 /2024 () //
334	D-ABLAPL/34908/2024 ABLAPL/13221/2024	KSHYAMA SAGAR DEEP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NAKTIDEUL /169 /2024 () //
335	D-ABLAPL/34919/2024 ABLAPL/13222/2024	BIJAY PRADHAN VS STATE OF ODISHA	RAGHUNATH BISWAL VS	BADAGODA P.S. /732 /2024 () //
336	D-ABLAPL/34793/2024 ABLAPL/13223/2024	ASUTOSH MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GOBINDAPUR /155 /2023 () //
337	D-ABLAPL/35040/2024 ABLAPL/13224/2024	BABRUBAHA @ BABLU PRADHAN VS STATE OF ODISHA	KAJAL SAHOO VS	TALCHER TOWN /1034 /2024 () //
338	D-ABLAPL/34796/2024 ABLAPL/13225/2024	BIRANCHI NARAYAN BARIK VS STATE OF ODISHA	ABAKASH NANDA VS	MAHILA P.S. BUXIBAZAR /180 /2024 () //
339	D-ABLAPL/33635/2024 ABLAPL/13226/2024	KHIRA @ KHIROD KANDI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /44 /2023 () //
340	D-ABLAPL/34637/2024 ABLAPL/13227/2024	HRUSHIKESH LENKA VS	DURGA PRASAD JENA VS	KHAIRA /212 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/34916/2024 ABLAPL/13228/2024	STATE OF ODISHA RABINDRA RANA VS	AMITAV TRIPATHY VS	// GHANTAPADA /140 /2024 ()
342	D-ABLAPL/33778/2024 ABLAPL/13229/2024	STATE OF ODISHA RAMESH BEHERA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KARANJIA /342 /2024 ()
343	D-ABLAPL/34746/2024 ABLAPL/13230/2024	STATE OF ODISHA BASUA @ BASANTI JENA VS	AMULYA RATNA PANDA VS	// KHAIRA /356 /2023 ()
344	D-ABLAPL/34920/2024 ABLAPL/13231/2024	STATE OF ODISHA OMPRAKASH PRADHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// HEMGIR /193 /2023 ()
345	D-ABLAPL/34789/2024 ABLAPL/13232/2024	STATE OF ODISHA SANJAY KUMAR MALLIK VS	RITURANJAN CHHOTARAY VS	// FATEGARH /283 /2024 ()
346	D-ABLAPL/33998/2024 ABLAPL/13233/2024	STATE OF ODISHA DILLIP @ MANMATH NATH @ MANMATH KUMAR NATH VS	DHIRENDRA KUMAR MOHAPATRA VS	// MURUDA /54 /2015 ()
347	D-ABLAPL/34922/2024 ABLAPL/13234/2024	STATE OF ODISHA TULAMANI NAG VS	ABHAYA KUMAR PARIDA VS	// BHAWANIPATNA SADAR /441 /2024 ()
348	D-ABLAPL/34041/2024 ABLAPL/13235/2024	STATE OF ODISHA JHARANA BISWAL VS	ARUNIMA DHAL SAMANTA VS	// RAYAGADA TOWN /385 /2023 ()
349	D-ABLAPL/34219/2024 ABLAPL/13236/2024	STATE OF ODISHA JAGADISH DAS VS	MANOJ KUMAR PANDA VS	// BIRIDI PS /297 /2024 ()
350	D-ABLAPL/34811/2024 ABLAPL/13237/2024	STATE OF ODISHA SANSKAR MAHAPATRA VS	SARAT KUMAR JENA VS	// BARGARH SADAR /430 /2024 ()
351	D-ABLAPL/34839/2024 ABLAPL/13238/2024	STATE OF ODISHA SUDESNA @ BISHNU PRADHAN VS	RABINDRA KUMAR PATTANAIAK VS	// PHULBANI SADAR /197 /2024 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/34856/2024 ABLAPL/13239/2024	JAMBESWAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /180 /2022 () //
353	D-ABLAPL/34843/2024 ABLAPL/13240/2024	AMRIT KUMAR VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //